

OFFICE OF THE DISTRICT & SESSIONS JUDGE  
GOMATI JUDICIAL DISTRICT :: UDAIPUR

No.F.1(2)-DJ/G/UDP/E-COURT/2017/ 333-48.

Dated, Udaipur the 12<sup>th</sup> Jan, 2017.

**NOTICE INVITING QUOTATION**

Sealed quotations are invited from the authorized distributors / Dealers / Suppliers / Firms for setting up the WAN connectivity from the nearest SWAN POP (i.e. SDM Office, Amarpur) to the PWD rest house situated at western bank of Fatik Sagar, Amarpur, Gomati District as per terms and conditions and specification mentioned herein below:

Terms & Conditions:

1. Quotation should be submitted in the sealed envelope super scripting  
"Quotation for setting up the WAN connectivity at PWD rest house"
2. Rate should be quoted inclusive of all Taxes viz. Service Tax, VAT etc
3. The proposal should be submitted in the both options separately i.e. wire based through optical fiber cable and wireless mode through Outdoor Access Point.
4. The component should be work on Standard Power Supply of 240 V AC +/- 10%, 50Hz +/- 5%.
5. The optical fibre shall be single mode dual window type.
6. The media converter shall be single mode with 1 year replacement guaranty.
7. The OFC patch cord cable shall be single-mode.
8. The optical fibre cable life expectancy shall be at least 30 years.
9. The fibre shall be manufactured from high grade silica and doped as necessary to provide the required TRANSMISSION PERFORMANCE.
10. The throughput of the wireless component should be 300 Mbps or higher.
11. The wireless component should support secure management.
12. The wireless component should support plug and play installation.
13. The wireless component should support IEEE 802.1 X standards.
14. The suppliers must take responsibility installation of the items and making operational for all system.
15. Along with quotation the quotationer shall annex a copy of the letter of the company showing that he is the authorized Distributors / Dealers / Supplier, if the quotation to raise on that capacities.
16. Quotations should be submitted by 3 p.m. on or before 20.01.2017. in the Office of the District & Sessions Judge, Gomati Judicial District, Udaipur.
17. The quotation shall be opened on ~~20~~ 19.01.2017 at 4.30 p.m. in the chamber of Ld. District & Sessions Judge, Gomati Judicial District, Udaipur in presence of the quotationers who may desire to be present.
18. Taxes (at source) will be deducted as per rules as applicable.
19. The following document should be accompanied with quotation : (a) PAN card (b) VAT clearance (c) Trade License (d) CST, TST (e) Yearly turnover certificate (f) undertaken regarding acceptance of terms and condition.
20. The O/o the District & Sessions Judge, Gomati Judicial District, Udaipur reserves the right to accept or reject the quotation rate without assigning any reason.

21. Quotationer in whose favour the work order / purchased order will be issued will have to complete the installation work within the such period as would be specified in the work order and in case of failure of installation within the specific period, the new work order/ purchase order may be re-issued to the another firm as per decision of the authority after cancelling the previous one.
22. No freight /carrying charge for supply of the articles from the supplier's end at the site will be borne by this office.
23. The quotationers shall also clearly indicate the time within which he will complete the installation work, if the order is placed to him.

//  
(M. Chakraborty)  
Chief Judicial Magistrate  
-cum-Civil Judge (Sr. Div),  
Gomati Judicial District, Udaipur  
**(Nodal Officer)**, eCourts Project

Copy to :

1. The Civil Judge (Jr. Div)-cum- JM 1<sup>st</sup> Class, Amarpur, Gomati Judicial District, **(Nodal Officer)**, eCourt Project, with a request to display the same in the Notice Board;
2. The DIA. NIC, Udaipur, Gomati District with a request to circulate the same among the eligible empanelled vendor of NIC if there be any interested vendor;
- ✓ 3. The System Officer, O/o the District & Sessions Judge, Gomati Judicial District, Udaipur with a direction to upload the same in the Official website;
4. NOTICE BOARD, O/o the District & Sessions Judge, Gomati Judicial District, Udaipur;
5. M/S Ssmarketing, Ramesh Chowmohani, Udaipur, Gomati District;
6. M/S Computer Media, New Town Road, Udaipur, Gomati District;
7. M/S LRC Computers, Regd. Office 1<sup>st</sup> Floor, Lake City Complex, Udaipur, Gomati Tripura;
8. M/S BIHT Pvt. Ltd, Hapania, TMC Road, Agartala, West Tripura;
9. M/S P.C. TECH, 37 Office Lane, Agartala, Tripura(W);
10. M/S Innovatate Ventures (India) Pvt. Ltd, Regd. Office : 37 Office Lane, Agartla Tripura -799001;
11. M/S 1<sup>st</sup> INFOTECH, Head Office : Swasti Bazar, 1<sup>st</sup> floor Room No.56-B, H.G.B Road, Agartala Tripura (W)-799001;
12. M/S DOTCOM Computers , Gr. Floor, Room No.19A, H.G, B Raod Swasti Bazar Agartala Tripura (W);
13. M/S COMPUTER CITY, Lake City Complex, Room No.24. Udaipur, Tripura (G);
14. M/S IT ZONE, Lake City Shopping Complex, Udaipur, Gomati Tripura;
- 15 M/S B.P. Enterprise, Pragati Road, Krishnanagar, Agartala 799002.

*R.M. 12.1.17.*  
Chief Judicial Magistrate  
-cum-Civil Judge (Sr. Div),  
Gomati Judicial District, Udaipur  
**(Nodal Officer)**, eCourts Project